

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/680/(IB)/2017  
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : PRASHANTH PROPERTIES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Preethi. S. Iyasu for Rajagopal & Raghunathan Advocates	Counsel for Petr	Preethi

**ORDER**

Counsels representing both the parties are present and stated that the matter is almost settled between the parties and prayed for time to file the joint memo of settlement. Time is extended at request. Put up on 19.12.2017.

-sd-  
**S Vijayaraghavan**  
Member (Technical)

-sd-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)